

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

221. IA/331/2024 C.P. (IB)/1122(MB)2021

**IN THE MATTER OF**

Dr. Sohrab Bhot

... Petitioner

Vs

ROLTA BI & BIG DATA ANALYTICS PRIVATE LIMITED

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 22.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

Adv. Abhishek Anand (PH)

For the RP:

Adv. Sonu Gupta (PH)

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**ORDER**

On the request of the Counsel for the parties, adjourned to **15.04.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/